

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R S . G . S H A H

Petition(s) for Special Leave to Appeal (Civil) No(s).14979/2006

(From the judgment and order dated 21/08/2006 in CMWP No.44308/2006  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

NIRMALA DEVI

Petitioner(s)

V E R S U S

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 16/05/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pramod Swarup, Adv.

For Respondent(s)

Mr. Sandeep Singh, Adv.  
for Mr. Pradeep Misra, Adv.

UPON hearing counsel the Court made the following  
O R D E R

As a last chance, petitioner may file Rejoinder  
Affidavit before 26th July, 2007.

List the matter on 26th July, 2007.

(S.G.SHAH)

Registrar